

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

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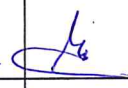
**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.187& 194 of 2017 In CP No.243/59/HDB/2017
NAME OF THE COMPANY	Ind-Barath Thermotek Pvt Ltd
NAME OF THE PETITIONER(S)	Ind-Barath power infra Ltd
NAME OF THE RESPONDENT(S)	Ind-Barath Thermotek Pvt Ltd
UNDER SECTION	59

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	ACS	9849056652	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Niranjan Reddy	Sr. Counsel	lakshmikanth.desai@gmail.com	
LAKSHMIKANTH REDDY DESAI (R2, R5 & R6)	AORI	8130550463	
C. SHILPA representing on behalf of Y. SURYANARAYANA	Counsel for R2	suryacorporatelawyer@gmail.com 9849866556	

D.V.A.S. Ravi Prasad  
for R1, R3

Advocate TELU 234074  
R1, R3



**ORDER**

Heard Mr.S.Chidambaram, Learned Counsel for Petitioner and Mr.S.Niranjan Reddy, Senior Counsel, Mr.Lakshmikanth Reddy Desai for R2, R5 & R6, Ms.C.Shilpa on behalf of Mr.Suryanarayana for R2 and Mr.DVAS Ravi Prasad for R1, R3.

Both the Counsels submitted that the issue in question is likely to be resolve soon and sought time for three weeks.

Case is posted to 02.01.2018.

  
**Member (T)**

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**Member (J)**